

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
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Commercial Complex(BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 6 JUN 1989

IA III IN APPLICATION NO (S) 1622 to 1628 68(F)

W.P. NO (S)

Applicant (s)

Shri P. Purushotham & 6 Ors  
To

1. Shri P. Purushotham
2. Shri Venkatapathi Reddy
3. Shri P. Pulla Reddy
4. Shri Venkateswaralu
5. Shri Y. Obaiyah Naidu
6. Shri K. Narasimhalu

(S1 Nos. 1 to 6 -

Durwans  
AMSE Wing  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001)

7. Shri M.T. Mathew  
Messenger  
AMSE Wing  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001

Respondent (s)

V/s The Senior Deputy Director General (AMSE Wing),  
GSI, Bangalore & anr

8. Shri S.K. Srinivasan  
Advocate  
No. 10, 7th Temple Road  
15th Cross, Malleeswaram  
Bangalore - 560 003
9. The Senior Deputy Director General  
(AMSE Wing)  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001
10. The Director General  
Geological Survey of India  
27, Jawaharlal Nehru Road  
Calcutta - 700 016
11. Shri M. Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER/STAN/ORDER/ORDER  
passed by this Tribunal in the above said application(s) on 31-5-89.

Received  
R.W. M  
6.6.89

D/C for Deputy Registrar  
DEPUTY REGISTRAR  
(JUDICIAL)

**In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore**

P. Purushotham & 6 Ors

1622 To 1628 (88)(P)

V/s The Senior Dy. Director General, C.S.I,  
Order Sheet (contd) B'lers & anr

S.K. Srinivasan

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
31.5.89	<p style="text-align: center;"></p> <p>TRUE COPY</p> <p style="text-align: right;"><i>[Handwritten signature]</i> DEPUTY REGISTRAR (JDL) 6/6 CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE</p>	<p><u>KSPVC/LHARM</u></p> <p><u>Orders on IA No. III - application for extension of time:</u> In this IA the respondents have sought for extension of time on the facts and circumstances stated in the IA. IA No. III is opposed by the applicant. We consider it proper to grant the extension of time till 31.7.1989. We, therefore, allow IA No. III and extend time upto 31.7.1989 for implementing our order.</p> <p style="text-align: right;">Sd/- VC</p> <p style="text-align: right;">Sd/- M(A)</p>

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
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Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 11 APR 1989

IA II IN APPLICATION NO (s) 1622 to 1628 / 88(F)  
W.P. NO (s) \_\_\_\_\_

<u>Applicant (s)</u>	<u>Respondent (s)</u>
Shri P. Purushotham & 6 Ors To	v/s The Senior Deputy Director General (AMSE Wing), GSI, Bangalore & another
1. Shri P. Purushotham	8. Shri S.K. Srinivasan Advocate No. 10, 7th Temple Street 15th Cross, Malleeswaram Bangalore - 560 003
2. Shri Venkatapathi Reddy	9. The Senior Deputy Director General (AMSE Wing) Geological Survey of India No. 2, Church Street Bangalore - 560 001
3. Shri P. Pulla Reddy	10. The Director General Geological Survey of India 27, Jawaharlal Nehru Road Calcutta - 700 016
4. Shri Venkateswaralu	11. Shri M. Vasudeva Rao Central Govt. Stng Counsel High Court Building Bangalore - 560 001
5. Shri Y. Obaiah Naidu	
6. Shri K. Narasimhalu	
(Sl Nos. 1 to 6 -  Dwans AMSE Wing Geological Survey of India No. 2, Church Street Bangalore - 560 001)	
7. Shri M.T. Mathew Messenger AMSE Wing Geological Survey of India No. 2, Church Street Bangalore - 560 001	

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER ~~STAY/INTERIM ORDER~~  
passed by this Tribunal in the above said application(s) on 31-3-89.

48/89  
K.N.J. 11-4-89

8/

*At Venkatesh*  
DEPUTY REGISTRAR  
(JUDICIAL)

P. Purushotham & 6 Ors  
S.K. SrinivasanV/s The Senior Deputy Director General  
(AMSE Wing), GSI, Bangalore & anr

M. Vasudeva Rao

Orders of Tribunal

Date	Office Notes	
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31.3.1989

KSPVC/PSMOrders on I.A. No. II -Application for extension of time:

In this IA the respondents have sought for extension of time for complying with our direction made on 13.10.88. by another three months. Shri M. Vasudeva Rao, learned additional counsel appearing for the respondents urges for extension of time as sought for in this Iq. Shri SKS opposes the grant of time sought by the respondents. We are of the view that in the facts and circumstances of the case justify us to grant further reasonable time. We, therefore, allow IA No.I and extend time upto 31.5.1989. No costs.

A1

Sd/-

Sd/-

VC

M(A)

TRUE COPY

*Pr. Chander Sekh*  
DEPUTY REGISTRAR (JDL)  
CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
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Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 6 FEB 1989

IA I IN APPLICATION NO (S) 1622 to 1628 /88(F)  
W.P. NO (S) \_\_\_\_\_

Applicant (s)

Shri P. Purushotham & 6 Ors  
To

1. Shri P. Purushotham
2. Shri Venkatapathi Reddy
3. Shri P. Pulla Reddy
4. Shri Venkateswaralu
5. Shri Y. Obaiyah Naidu
6. Shri K. Narasimhalu

(Sl Nos. 1 to 6 -

Durwans  
AMSE Wing  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001)

7. Shri M.T. Mathew  
Messenger  
AMSE Wing  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001

Respondent (s)

The Senior Deputy Director General (AMSE Wing),  
Geological Survey of India, Bangalore & anr

8. Shri S.K. Srinivasan  
Advocate  
No. 10, 7th Temple Street  
15th Cross, Malleswaram  
Bangalore - 560 003
9. The Senior Deputy Director General  
(AMSE Wing)  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001
10. The Director General  
Geological Survey of India  
27, Jawaharlal Nehru Road  
Calcutta - 700 016
11. Shri M. Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER/STAN/INTERIM ORDER  
passed by this Tribunal in the above said application(s) on 1-2-89.

48/89  
K. M. Venkatesh  
6-2-89

dc

R. Venkatesh  
DEPUTY REGISTRAR  
(JUDICIAL)

P. Purushotham & 6 Ors

A.Nos. 1622 to 1628/88(F)

V/s The Senior Deputy Director General  
(AMSE Wing), GSI, Bangalore & anr

S.K. Srinivasan

-2- M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
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VC/LHAR(AM)

1-2-1989

ORDERS ON I.A.NO.1 -  
APPLICATION FOR EXTEN-  
SION OF TIME

In this I.A. filed on 31-1-1989, the respondents have sought for an extension of time for another two months for complying with the directions made in these cases.

Shri M. Vasudeva Rao, Additional Standing Counsel for Central Government, appearing for respondents submits that the circumstances stated in the application justify the extension of time sought for in these cases.

Shri S.K. Srinivasan, learned Counsel for applicants, opposes the grant of any further extension of time.

We have carefully examined the I.A. and the circumstances stated therein for extension of time. We are satisfied that the circumstances stated by the respondents justify the grant of extension of time sought for by them. We, therefore, allow I.A.No.1 and grant extension of time till 31-3-1989. No costs.



TRUE COPY

Sd/-  
VICE/CHAIRMAN

Sd/-  
MEMBER(A)

*By*  
DEPUTY REGISTRAR (JD) 6/2  
CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE

1900 BURT

1900 BURT  
1900 BURT  
1900 BURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
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Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 18 OCT 1988

APPLICATION NOS.

1622 to 1628

W.P. NO.

/ 88(F)

Applicant(s)

Shri P. Purushotham & 6 Ors  
To

v/s

Respondent(s)

The Senior Deputy Director General (AMSE Wing),  
Geological Survey of India, Bangalore & anr

1. Shri P. Purushotham
2. Shri Venkatapathi Reddy
3. Shri P. Pilla Reddy
4. Shri Venkateswarlu
5. Shri Y. Obaih Naidu
6. Shri K. Narasimhalu

(Sl Nos. 1 to 6 -

Durwan  
AMSE Wing  
Geological Survey of India  
2, Church Street  
Bangalore - 560 001)

7. Shri M.T. Mathew  
Messenger  
AMSE Wing  
Geological Survey of India  
2, Church Street  
Bangalore - 560 001

8. Shri S.K. Srinivasan  
Advocate  
No. 10, 7th Temple Street  
15th Cross, Malleeswaram  
Bangalore - 560 003
9. The Senior Deputy Director General  
(AMSE Wing)  
Geological Survey of India  
2, Church Street  
Bangalore - 560 001
10. The Director General  
Geological Survey of India  
Jawaharlal Nehru Road  
Calcutta - 700 016
11. Shri M. Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAN/ORDER/ORDER  
passed by this Tribunal in the above said application(s) on 13-10-88.

For (all) applicants  
(s)

Issued  
K. Narayana  
18-10-88  
Encl 1 As above

18-10-88

(S. K. Srinivasan)  
Advocate

SECTION OFFICER  
REGISTRATION & RECORDS  
(JUDICIAL)

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

DATED THIS THE 13TH DAY OF OCTOBER , 1988

Present: Hon'ble Shri P. Srinivasan, Member (A)  
and  
Hon'ble Shri Ch. Ramakrishna Rao, Member (J)

APPLICATION NOS.1622 to 1628/88

1. P.Purushotham,  
Durwan.

2. Venkatapathi Reddy,  
Durwan.

3. P.Pulla Reddy,  
Durwan.

4. Venkateswaralu,  
Durwan.

5. Y.Obaiiah Naidu,  
Durwan.

6. K.Narasimhalu,  
Durwan.

7. M.T.Mathew,  
Messenger.

... Applicants.

(Applicants 1 to 7 are working in AMSE Wing  
Geological Survey of India, 2, Church Street,  
Bangalore-560 001.)

(Shri S.K.Srinivasan, Advocate)

Vs.

1. The Senior Deputy Director General,  
(AMSE Wing)  
Geological Survey of India,  
2, Church Street,  
Bangalore-560 001.

2. The Director General,  
Geological Survey of India,  
Jawaharlal Nehru Road,  
Calcutta-700 016.

... Respondents.

(Shri M.Vasudeva Rao, CGSC)

P. Srinivasan

...2/-

These applications having come up for hearing to-day,  
Shri P.Srinivasan, Member(A), made the following:

O R D E R

The seven applicants before us have been working as contingent workers on daily wages in the Office of the Geological Survey of India from different dates in 1975 and 1976. Their contention in these applications is that they should be allowed pay and allowances from the date of their initial appointment as those paid to regular Group 'D' employees and all other benefits flowing therefrom. They also seek regularisation of their services.

2. Shri S.K. Srinivasan, learned counsel for the applicants, draws our attention to the judgement rendered by this Bench of the Tribunal in A.Nos. 470 to 472 and others (RAMU & OTHERS V. Sr.DDG, GSI), A.No.995 and 996/88 (Muniratnam and another V. Sr.DDG, GSI) and A.No.1076 to 1090/88 (Puttaiah and Others V. Sr.DDG, GSI) and submits that the same relief may be allowed to the applicants herein because the facts and issues involved are identical.

3. Shri M.Vasudeva Rao, learned counsel for the respondents, concedes that the facts and issues involved in Ramu's case, Muniratnam's case and Puttaiah's case are similar to those in the present case.

4. In view of the above, following the decisions of this Tribunal in the cases cited above,

We direct R-1 to consider and decide the cases of the applicants for regularisation as expeditiously as possible and in any event not later than 31-1-1989. Till then the respondents will not entertain any fresh applications for selection or make any fresh appointments of outsiders to the posts in which the applicants are currently working.

4. The application are disposed of on the above terms. Parties to bear their own costs.



Sd/-  
MEMBER(A)

Sd/-  
MEMBER(B).

TRUE COPY

RV

*AP 18/11/88*  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

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Commercial Complex (SDA)  
Indiranagar  
Bangalore - 560 038

Dated : - 4 AUG 1989

IA IV IN APPLICATION NOS. 1622 TO 1628 AND  
IA III IN APPLICATION NOS. 1666 TO 1683/88(F)

Applicants

Shri P. Purushotham & Ors and  
Shri Birju Singh & Ors

v/s

The Senior Deputy Director General,  
AMSE Wing, Geological Survey of India,  
Bangalore & anr

To

1. Shri P. Pulla Reddy

2. Shri Venkateswarlu

3. Shri Y. Obaiyah Naidu

4. Shri K. Narasimhalu

(Sl Nos. 1 to 4 -

Durwana  
AMSE Wing  
Geological Survey of India  
Prestige Complex  
No. 2, Church Street  
Bangalore - 560 001)

5. Shri M.T. Mathew  
Passenger  
AMSE Wing  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001

6. Shri Birju Singh

7. Shri Birbal

8. Shri Mehanlal

9. Shri Suwaram

10. Shri Gerulal

11. Shri Varadi Chand

Respondents

12. Shri Gabbaran

13. Shri Meralal

14. Shri Ramachander

15. Shri Meralal

16. Shri Dhanna

17. Shri Udai Singh

18. Shri Nangji

19. Shri Mangilal

20. Shri Sehan Das

(Sl Nos. 6 to 20 -

Daily Waged Workers (Drilling)

AMSE Wing  
Geological Survey of India  
Prestige Complex  
No. 2, Church Street  
Bangalore - 560 001)

21. Shri S.K. Srinivasan  
Advocate

No. 10, 7th Temple Road  
15th Cross, Malleswaram  
Bangalore - 560 003

22. The Senior Deputy Director General  
(AMSE Wing)  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001

48/200  
KIRAN  
U.S.89

of

23. The Director General  
Geological Survey of India  
No. 27, Jawaharlal Nehru Road  
Calcutta - 700 016

24. Shri M. Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bangalore - 560 001

\*\*\*\*\*

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER passed by this Tribunal  
in the above said applications on 28-7-89.

Encl : As above

*for [Signature]*  
for DEPUTY REGISTRAR  
(JUDICIAL)

*Yours  
Kiran Wagle*

*dc*

In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore

1666 to 1683/88(F) &

P. Putushotham & Ors  
Birju Singh & Ors  
S.K. Srinivasan

V/s The Senior Dy. Director General, OSI,  
Order Sheet (contd) B'lore & anr

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal

1622 To 1628/88(F)

Orders of Tribunal

Appls. 1622 to 1628/88  
& Appls. 1666 & 1683/88(F)

VC/LHAR

28.7.1989.

Applicants by Shri S.K.Srinivasan. Respondents by Sri M.V. Rao.

In these cases, the respondents have sought for further extension of time for another six months from 1.8.1989.

I.A.Nos.IV & III respectively, in each of these cases, are seriously opposed by Shri S.K. Srinivasan, learned Counsel for the applicants.

We are satisfied with the facts and circumstances stated in these cases justify us to grant (p.t.o)



Date	Office Notes	Orders of Tribunal
	 <p>TRUE COPY</p> <p><i>R. Shyamala</i> for DEPUTY REGISTRAR (JDL) CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE</p>	<p style="text-align: center;">- 2 -</p> <p>further extension of time. Hence, I.A.Nos. IV and III respectively, are allowed. We extend the time for another three months from 1.8.1989.</p> <p>Sd/-</p> <p>Sd/-</p> <p>Vice Chairman</p> <p>Member (A)</p>